

20-8-92
(4)

Mr CP Menon
Mr TA Rajan

The learned counsel for the respondents seeks 2 weeks' time to file argument note and undertakes to do so with a copy to the agent for the applicant.

List for final hearing on 21.9.92 A/W OA-333/91

Adh

[Signature]
(AVH)

[Signature]
(SPM)

20-8-92

21-9-92

Mr. CP Menon
Mr. ~~CP Menon~~ MC Cherián

Heard.

for order to 8.10.92

[Signature]
(AVH)

(SPM)

21-9-92

SPM/AVH

orders pronounced on behalf of
the Bench

[Signature]
(AVH)

8-10-92